Government of India SERIOUS FRAUD INVESTIGATION OFFICE 2nd Floor Pt. Deendayal Antyodaya Bhawan B3 Wing, CGO Complex, Lodhi Road, New Delhi-110003.

No. 02/01/2019-Admn/SFIO/

Sr. No.	Category of post	No. of posts	Tentative Place of Posting	
15	Joint Director (Investigation	4	Delhi	
2	Joint Director (Financial Transactions)	2	Delhi	Joint Director (Level 12)
3	Joint Director (Capital Market)	The Parket	Delhi	(Rs. 78,800-
4	Joint Director (Forensic Audit)	2 7907	Delhi Delhi	olice state of market
5	Deputy Director (Forensic Audit)	1.1	Delhi	Level 11 in pay matrix
6	Deputy Director (Banking)	1	Delhi	(Rs, 67700- 208700)
7.	Senior Assit. Director (Investigation)	2	Delhi- 1 Mumbai-	is one foregodeless
8	Senior Asstt. Director (Capital Market)	2	Delhi Com	tomacad news
9	Senior Asstt. Director (Forensic Audit)	4	Delhi-2 Kolkata-1 Hyderabad-1	Level 10 in pay
10	Senior Asstt. Director (Corporate Law)	3 0	Delhi-2 Chennai-1	matrix (Rs. 56100-
11	Senior Asstt. Director (C&CE)	4	Delhi-3 Mumbai-1	177500)
12	Senior Assit. Director (Taxatlon)	2	Mumbai-1 Chennai-1	section to silves
13	Senior Prosecutor	3	Delhi-1 Kolkata-1 Hyderabad-1	do prost adde
14	Assistant Director (Law)	2	Delhi	Level 8 in Pay
15	Assistant Director (Investigation)	9	Delhi-4 Mumbai-2 Kolkata-1 Chennai-1 Hyderabad-1	Matrix (Rs. 47600- 151000)

The particulars of posts, eligibility conditions, etc. may be obtained from the website www.mca.gov.in. The pay and allowances of the officers selected in any of the posts mentioned above will be governed by the provisions laid down in the Department of Personnel & Training OM No. 6/8/2009-Estt(Pay-I) dated 17-06-2010 as amended from time to time. Interested and willing officers may forward their applications complete in all respect through proper channel in the prescribed format to the Director, Serious Fraud Investigation Office, 2nd Floor, Pt. Deendayal Antyodaya Bhawan, B-3 Wing, CGO Complex, Lodhi Road, New Delhi-110003. This is an open vacancy advertisement. The applications complete in all respects received through proper channel by 30th of every month (starting from August, 2019) shall be considered, along with applications already received in respect of the posts mentioned in para 2, for selection in the subsequent month against the available vacancles and where the selection has not been made.

Applicants who have already submitted their applications in respect of the following category of posts advertised recently by SFIO need not to apply afresh:

SI. No.	Name of the Post	Date of publication in Employment News	
1,	Joint Director (Capital Market)	1-7 December, 2018	
2.	Joint Director (Forensic Audit)	9-15 February, 2019	
3,	Joint Director (Investigation)	28 July - 3 August, 2018	
4.	Deputy Director (Banking)	The state of the s	
5.	Senior Assistant Director (Forensic Audit)	the design a few and the state of the state	
6.	Senior Assistant Director (C&CE)	23-29 March, 2019	
7.	Senior Assistant Director (Corporate Law)	TOTAL THE PROPERTY OF THE SALES	
8.	Senior Assistant Director (Capital Market)	The state of the s	
9.	Assistant Director (investigation)	29 Dec-4 January, 2019	
10.	Assistant Director (Law)	9-15 February, 2019	

3. Separate applications may be forwarded for each post along with photocopies of up to date ACRs/ APARs for the last 5 years, duly attested (on each page) by an officer of the level of Under Secretary or above, Vigilance Clearance Certificate, Integrity Certificate and the Certificate of major/ minor penalty imposed on the officer during the last 10 years of his service. The Cadre Controlling Authority may also certify that the particulars turnished by the officer have been certified.

the particulars furnished by the officer have been verified and found correct:

4. Applications without ACRs/APARs, Vigilance Clearance of otherwise found incomplete will not be considered.

Additional Director (Adm.) devp 07102/11/0015/1920



भारत सरकार

GOVERNMENT OF INDIA

कारपोरेट कार्य मंत्रालय

MINISTRY OF CORPORATE AFFAIRS

गंभीर कपट अनवेषण कार्यालय

SERIOUS FRAUD INVESTIGATION OFFICE

द्वितीय तल,पं दीनदयाल अंत्योदय भवन बी-3 खंड, केंद्रीय कार्यालय परिसर लोदी रोड, नई दिल्ली– 110003

सं: 02/01/2019-Admn./SFIO/

2nd Floor Pt. Deendaya! Antyodaya Bhawan

B-3 Wing, CGO Complex Lodi Road, New Delhi-110003

दिनांक/Date:

16th July, 2019

To

All Ministries/Departments of Government of India/ The Chief Secretaries of all State Governments/UTs Director Generals of Police/ Reserve Bank of India, Mumbai/ Securities and Exchange Board of India, Mumbai/ Public Sector Undertakings/Banks

Subject:

Filling up of vacant posts in various cadres in Serious Fraud

Investigation Office (SFIO) on Deputation (ISTC) basis

Madam/Sir,

The undersigned is directed to say that Serious Fraud Investigation Office is an investigating agency under the Ministry of Corporate Affairs. This office intends to fill up vacant posts on Deputation(ISTC) basis in various cadres as per detail given below:

Sr. No	Category of post	Tentative No. of posts	Tentative Place of Posting	Level in the pay matrix or pay scale	
1	Joint Director (Investigation)	4	Delhi		
2	Joint Director (Financial Transactions)	2	Delhi	Joint Director (Level 12)	
3	Joint Director (Capital Market)	1	Delhi	(Rs. 78,800-2,09,200)	
4	Joint Director (Forensic Audit)	2	Delhi		
5	Deputy Director (Forensic Audit)	1	Delhi	Level 11 in pay matrix	
6	Deputy Director (Banking)	1	Delhi	(Rs. 67700-208700)	

7	Senior Asstt. Director (Investigation)	2	Delhi – 1 Mumbai- 1	
8	Senior Asstt. Director (Capital Market)	2	Delhi	
9	Senior Asstt. Director (Forensic Audit)	4	Delhi-2 Kolkata-1 Hyderabad-1	
10	Senior Asstt. Director (Corporate Law)	3	Delhi-2 Chennai-1	Level 10 in pay matrix
11	Senior Asstt. Director (C&CE)	4	Delhi-3 Mumbai-1	(Rs. 56100-177500)
12	Senior Asstt. Director (Taxation)	2	Mumbai-1 Chennai-1	
13	Senior Prosecutor	3	Delhi-1 Kolkata-1 Hyderabad-1	
14	Assistant Director (Law)	2	Delhi	*
15	Assistant Director (Investigation)	9	Delhi-4 Mumbai-2 Kolkata-1 Chennmai-1 Hyderabad-1	Level-8 in Pay Matrix (Rs. 47600-151000)

The complete details including eligibility conditions as per notified RRs of each of these posts is given at Annexures I to XV and are also available at www.sfio.nic.in/www.mca.gov.in.

- 2. The pay and allowances of the officers selected in any of the posts mentioned above will be governed by the provisions laid down in the Department of Personnel & Training OM No. 6/8/2009-Estt (Pay-I) dated 17th June, 2010 as amended from time to time.
- 3. Applications from eligible officers in the prescribed proforma (in duplicate) may be forwarded through proper channel to the Director, Serious Fraud Investigation Office, 2nd floor, Pt. Deendayal Antyodaya Bhawan, CGO Complex, Lodhi Road, New Delhi. This is an open vacancy Circular. The applications complete in all respects received through proper channel by 30th of every month (starting from August, 2019) shall be considered, along with applications already received in respect of the posts mentioned in para 4, for selection in the subsequent month against the available vacancies and where the selection has not been made.

4. Applicants who have already submitted their applications in respect of the following category of posts advertised recently by SFIO need not to apply afresh:

SI. No.	Name of the Post	Date of publication in Employment News
1	Joint Director (Capital Market)	1-7 December, 2018
2.	Joint Director (Forensic Audit)	9-15 February, 2019
3.	Joint Director (Investigation)	28 July - 3 August, 2018
4.	Deputy Director (Banking)	
5.	Senior Assistant Director (Forensic Audit)	
6	Senior Assistant Director (C&CE)	
7	Senior Assistant Director (Corporate Law)	23-29 March, 2019
8	Senior Assistant Director (Capital Market)	
9	Assistant Director (Investigation)	29 Dec4 January, 2019
10	Assistant Director (Law)	9-15 February, 2019

- 5. Separate applications may be forwarded for each post along with photocopies of up to date ACRs/ APARs for the last 5 years, duly attested (on each page) by an officer of the level of Under Secretary or above, Vigilance Clearance Certificate, Integrity Certificate and the Certificate of major/ minor penalty imposed on the officer during the last 10 years of his service. The Cadre Controlling Authority may also certify that the particulars furnished by the officer have been verified and found correct.
- 6. Applications without ACRs/APARs, Vigilance Clearance or otherwise found incomplete will not be considered
- 7. It is requested that this Circular may be given wide publicity and forwarded to autonomous bodies in all concerned subordinate/attached offices and placed on the website of the Ministry/Department.

Yours faithfully,

(Sangly Sood)
Additional Director (Admn.)

Copy to:

- (i) The Under Secretary, Ad.III, Ministry of Corporate Affairs, Shastri Bhawan, New Delhi with the request to get this vacancy circular uploaded on the website of MCA.
- (ii) The Additional Director (IT), SFIO with the request to place this circular (along with enclosures) on the website of SFIO under the heading "What is New" and under the heading "Recruitment/Vacancies"

(iii) The Director (CS), Department of Personnel & Training, 2nd floor, Lok Nayak Bhawan New Delhi with the request to get this vacancy circular uploaded on the DOPT website

BIO-DATA/CURRICULUM VITAE

Post Applied for _____

1. Name and Address		
(in Block letters)		
2. Date of Birth (in Christian e	ra)	
3. (i) Date of entry into service	e	
(ii) Date of retirement under	lan	
Central/State Government Ru	iles	
4. Educational Qualifications		
5. Whether educational a	nd other	
qualifications required for th		
satisfied. (If any qualification		
treated as equivalent to		
prescribed in the rules,	state the	
authority for the same)		
Qualifications/ Experience re-	•	Qualifications/ Experience possessed by the
in the advertisement/ vacanc	y circular	officer
Essential		Essential
A) Qualification:		B) Qualification:
C) Experience		D) Experience
Desirable		Desirable
E) Qualification:		F) Qualification:
G) Experience		H) Experience
5.1 Note: This column nee	eds to be amplified to in	dicate Essential and Desirable Qualifications as
mentioned in the RRs by the A	Administrative Ministry	/Department/ Office at the time of issue of
circular and issue of Advertise		
		ifications Elective/ main subjects and subsidiary
subjects may be indicated by		
6. Please state clearly whethe		
made by you above, you		
Essential Qualifications and v	vork experience of the	
post.		
		le their specific comments/ views confirming the
		ssessed by the Candidate (as indicated in the Bio-
data) with reference to the po	st applied.	
7. Details of Employmen	t, in chronological orde	r. Enclose a separate sheet duly authenticated

 Details of Employment, in chronological order. Enclose a separate sheet duly authenticated by your signature, if the space below is in-sufficient.

Office / Institution	Post held on regular basis	From	То	*Pay Band and Grade Pay/ Pay scale of the post held on regular basis	Nature of duties (in details) highlighting experience required for the post applied for
-------------------------	----------------------------------	------	----	---	---

*Important: Pay-band and Grade Pay granted under ACP/MACP are personal to the officer and therefore, should not be mentioned. Only Pay Band and Grade Pay/ Pay scale of the post held on regular basis to be mentioned. Details of ACP/MACP with present pay Band and Grade Pay where such benefits have been drawn by the Candidate may be indicated as below;

Office / Institution	Pay, Pay Band, and Grade Pay drawn under ACP / MACP Scheme	From	То
9 Nature of precent em	pologment is Ad-hoc or		<u>.</u>
	iployment i.e. Ad-hoc or rmanent or Permanent.		
9. In case the present e			
deputation / contract b	asis, please state.		
a)The date of initial	b)Period of	c) Name of the parent	d)Name of the post
appointment	appointment on deputation / contract	office/organization to which the applicant belongs.	and pay of the post held in substantive capacity in the parent organization
	fficers already on deputa nt cadre/ Department alo		
integrity certificate.	in cadicy Department are	ing with dadic dicardines,	, vigilance orearance and
	under Column 9(C)&(d)	above must be given in all	cases where a person is
	tation outside the cadre/	organization but still mai	ntaining a lien in his
parent cadre/ organiza	The state of the s		
	Deputation in the past of return from the last		
deputation and other d			
	tails about present		
employment:			
	vorking under (indicate		
	employer against the		
relevant column)			
a) Central Government b) State Government			
c) Autonomous Or			
d) Government Un			
e) Universities			
f) Others			
	ner you are working in		
	and are in the feeder		
grade or feeder to feed			
	Scale of Pay? If yes, give the revision took place		
and also indicate the pr			
14. Total emoluments p			
Basic Pay in the PB	Grade Pay	Total E	moluments
15. In case the applican	nt belongs to an Organizat	ion which is not following	the Central Government

15. In case the applicant belongs to an Organization which is not following the Central Government Pay-scales, the latest salary slip issued by the Organization showing the following details may be enclosed.

Basic Pay with Scale of pay and rate of increment	Dearness Pay/interim relief/ other allowances etc. (with break-up details)	Total Emoluments
	n, if any, relevant to the post you	
applied for in support of yo		
	ovide information with regard to	
	emic qualifications	
(ii) professional tra (iii) work experience	e over and above prescribed in the	
	r / Advertisement)	
16.B. Achievements:	1 / Auvertisement)	
	ed to indicate information with	
regard to:		
	cation and reports and special projects	
	arships/ Official Appreciation	
	the professional bodies/ Institutions/	
societies and		
(iv) Patents register	red in own name or achieved for the	
organization		
	nnovative measure involving official	*
recognition		
(vi) Any other infor		
	ate sheet if the space is insufficient)	
-	ou are applying for deputation (ISTC) /	
	ent Basis # (Officers under Central / y eligible for "Absorption". Candidates	
	nizations are eligible only for Short	
Term Contract)	inzacions are engine only for short	
	'Absorption' / 'Re-employment' are	
	cancy circular specially mentioned	
	bsorption" or "Re-employment").	
18. Whether belongs to SC		
	ne through the vacancy circular/ adver	tisement and I am well aware th
	in the Curriculum Vitae duly supporte	

I have carefully gone through the vacancy circular/ advertisement and I am well aware that the information furnished in the Curriculum Vitae duly supported by the documents in respect of Essential Qualification / Work Experience submitted by me will also be assessed by the Selection Committee at the time of selection for the post. The information / details provided by me are correct and true to the best of my knowledge and no material fact having a bearing on my selection has been suppressed / withheld.

	(Signature of the candidate)
	Address
Date	Telephone
	E-mail ID
Countersigned	

Certification by the Employer / Cadre Controlling Authority

The information / details provided in the above application by the applicant are true and correct as per the facts available on records. He/she possesses educational qualifications and experience mentioned in the vacancy Circular. If selected, he/she will be relieved immediately.

2.	Also certified that:
(i) Smt	There is no vigilance or disciplinary case pending / contemplated against Shri., (ii) His/ Her integrity is certified.
(iii) last 5 India	His/ Her ACR/APAR Dossier in original is enclosed/ photocopies of the ACRs/APARs for the years duly attested (on each page) by an officer of the rank of Under Secretary of the Govt. or above are enclosed.
(iv) major/	No major/ minor penalty has been imposed on him/ her during the last 10 years Or A list of minor penalties imposed on him / her during the last 10 years is enclosed (as the case may
be)	

Countersigned

(Employer/ Cadre Controlling Authority with seal)

Eligibility Conditions for appointment to the post of Joint Director (Investigation)

No of vacancies	:	04
Method of Recruitment	:	Deputation(including short-term contract)
Level in the pay matrix or pay scale	:	Level 12 (Rs. 78,800-2,09,200) in the pay matrix
Classification	:	General Central Service Group 'A' Gazetted Non-Ministerial
Eligibility		Officers of Central Government or State Government or Union Territory Administrations or Central or State Public Sector Undertakings or semi-Government or autonomous Organizations: A (i) holding analogous post on regular basis in the parent cadre or department; or (ii) With five years service in the grade rendered after appointment thereto on a regular basis in level 11 of the pay matrix (Rs. 67,700-2,08,700) in the parent cadre or department; and (B) Possessing the following educational qualifications and experience: Essential: Bachelor's Degree from a recognized University; and ten years experience in the field of enforcement of economic laws offences and collection of intelligence thereto.
		(i) Degree in Law or Commerce or Economics; (ii) Should be conversant with tools and techniques of collection of evidence or recording of statement or collection, collation and presentation of best evidence to be used in prosecution proceedings. Note 1: Period of deputation (including short-term contract) including period of deputation (Including short-term contract) in another ex-cadre post held immediately preceding this appointment in the same or some other organisation or department of Central Government shall ordinarily not to exceed five years (extendable up to seven years).

applications.

 $\underline{\text{Note 2}}$: The maximum age limit for appointment by deputation shall be not exceeding fifty-six years as on the closing date of the receipt of

Job Description (in brief)	: (a) To head the investigation team for examination of the cases relation to Corporate Frauds;	ing
(in orier)	(b) To collect evidences/record statements and presentation	of
	(b) To collect evidences/record statements and presentation evidences and preparation/vetting of Investigation Reports;	01
	(c) To provide legal inputs to counsels for filing of complaints under to provisions of various Acts to be subsequently used in prosecution	
	(d) To co-ordinate with other investigation agencies and to obtain relevant inputs to be used in investigation and prosecution	ain
	(e) Any other work assigned from time to time.	

Eligibility Conditions for appointment to the post of Joint Director (Financial Transaction)

No of vacancies	: 02
Method of Recruitment	: Deputation (ISTC)
Level in the pay matrix or pay scale	: Level 12 (Rs. 78,800-2,09,200) in the pay matrix
Classification	: General Central Service Group 'A' Gazetted Non-Ministerial
Classification Eligibility	: Officers of the Central Government or the State Governments or the Union territories or Public Sector Undertakings or autonomous of statutory bodies: A. (i) holding analogous post on regular basis in the parent cadre or department; or (ii) With five years service in the grade rendered after appointment thereto on a regular basis in level 11 of the pay matrix (Rs 67,700-2,08,700) in the parent cadre or department; and (B) Possessing the following educational qualifications and experience: Essential: (i) Chartered Accountant or Cost and Management Accountant or Company Secretary or Chartered Financial Analyst or Master or Business Administration or Master in Business Economics or Post Graduate Diploma in Management (Finance); (ii) eight years experience in the field of regulation or operation or Banking Sector.
	Desirable: (ii) Degree in Law from a recognised university;
	Note 1: Period of deputation (including short-term contract) including period of deputation (Including short-term contract) in another ex-cadre post held immediately preceding this appointment in the same or some other organisation or department of the Central Government shall ordinarily not to exceed five years. The maximum age limit for appointment by deputation (including short term contract) shall be not exceeding fifty six years as on the closing date of the receipt of applications.

Job Description (in brief)	*	(b) To head the investigation team for examination of the cases relating to Corporate Frauds;
		(b)To collect evidences/record statements and presentation of evidences and preparation/vetting of Investigation Reports;
	-	(c) To provide expertise in the field of regulation and operation of banking sector etc;
		(d) To provide legal inputs to counsels for filing of complaints under the provisions of various Acts to be subsequently used in prosecution.
		(e) To co-ordinate with other investigation agencies and to obtain relevant inputs to be used in investigation and prosecution.
		(f) Any other work assigned from time to time.

Eligibility Conditions for appointment to the post of Joint Director (Capital Market)

No of vacancies	:	01				
Method of Recruitment	:	Deputation (ISTC) Level 12 (Rs. 78,800-2,09,200) in the pay matrix				
Level in the pay matrix or pay scale						
Classification	:	General Central Service Group 'A' Gazetted Non-Ministerial				
Eligibility	*	Officers of the Central Government or State Governments or Union territories or Public Sector Undertakings or autonomous or statutory bodies:				
		(A) (i) holding analogous post on regular basis in the paren cadre or department; or (ii) With five years service in the grade rendered after appointment thereto on a regular basis in level 11 of the pay matrix (Rs. 67,700-2,08,700) in the parent cadre or department; and				
		(B) Possessing the following educational qualifications and experience:				
		Essential:				
		(i) Chartered Accountant or Company Secretary or Chartered Financial Analyst or Cost and Management Account or Master of Business Administration (Finance) or Post Graduate Diploma in Management (Finance) from a recognised university or institute;				
		(ii) eight years experience in the field of regulation of capita market or merchant banking.				
		Desirable: (i) Degree in Law from a recognised university;				
		(ii) should be conversant with tools and techniques of collection of evidence or recording of statement or collection, collation and presentation of best evidence to be used in prosecution proceedings.				
		Period of deputation (including short-term contract) including period				

applications.

of deputation (Including short-term contract) in another ex-cadre post held immediately preceding this appointment in the same or some other organisation or department of the Central Government shall ordinarily not to exceed five years. The maximum age limit for appointment by deputation (including short term contract) shall be not exceeding fifty-six years as on the closing date of the receipt of

Job Description (in brief)	: (a) To head the investigation team for examination of the cases relating to Corporate Frauds;
	(b) To collect evidences/record statements and presentation of evidences and preparation/vetting of Investigation Reports;
	(c) To provide expertise in the matters involving operations and regulation of Capital Markets/Merchant Banking;
	(d) To provide legal inputs to counsels for filing of complaints under the provisions of various Acts to be subsequently used in prosecution.
	(e) To co-ordinate with other investigation agencies and to obtain relevant inputs to be used in investigation and prosecution.
	(f) Any other work assigned from time to time.

Annexure-IV

Eligibility Conditions for appointment to the post of <u>Joint Director (Forensic Audit)</u>

No of vacancies	:	02			
Method of Recruitment	:	: Deputation (ISTC)			
Level in the pay matrix or pay scale	:	Level 12 (Rs. 78,800-2,09,200) in the pay matrix			
Classification	:	General Central Service Group 'A' Gazetted Non-Ministerial			
Eligibility		Officers of the Central Government or State Governments or Union territories Administrations or Central or State Public Sector Undertakings or Semi-Government or autonomous organisations:-			
		(A) (i) holding analogous post on regular basis in the parent cadre or department; or (ii) With five years service in the grade rendered after appointment thereto on a regular basis in level 11 of the pay matrix (Rs. 67,700-2,08,700) in the parent cadre or department; and			
		(B) Possessing the following educational qualifications and experience:			
		Essential: (i) Chartered Accountant or Cost Accountants or Master in Business Administration(Finance) or Post Graduate Diploma in Management (Finance) or Master in Business Economics or Master in Commerce; and			
		(ii) eight years experience in the field of forensic auditing or commercial audit or internal audit division or investigation of accounts and auditing.			
		Desirable:			
		Should be conversant with tools and techniques of collection of evidence or recording of statement or collection, collation and presentation of best evidence to be used in prosecution proceedings.			
		Note 1:- Period of deputation (including short-term contract) including period of deputation (Including short-term contract) in another ex-cadre post held immediately preceding this appointment in the same or some other organisation or department of the Central Government shall ordinarily not to exceed five years (extendable upto seven years).			
		Note - 2:- The maximum age limit for appointment by deputation (including short term contract) shall be not exceeding fifty-six years as on the closing date of the receipt of applications.			

Job Description (in brief)	 (a) To head the investigation team for examination of the cases relating to Corporate Frauds; (b) To collect evidences/record statements and presentation of evidences and preparation/vetting of Investigation Reports; (c) To provide expertise in the matters involving forensic audit; (d) To provide legal inputs to counsels for filing of complaints under the provisions of various Acts to be subsequently used in prosecution. (e) To co-ordinate with other investigation agencies and to obtain
	relevant inputs to be used in investigation and prosecution. (f) Any other work assigned from time to time.

Eligibility Conditions for appointment to the post of Deputy Director (Forensic Audit)

No of vacancies	
Method of Recruitment	: Deputation (including short-term contract)
Level in the pay matrix or pay scale	: Level 11 in pay matrix (Rs. 67700-208700)
Classification	: General Central Service Group 'A' Gazetted Non-Ministerial
Eligibility	Officers from the Central Government or State Government or Union territories Administrations or Public Sector Undertakings or Statutory of Autonomous organizations; (A) (i) holding analogous post on regular basis in the parent cadre of department; or (ii) with five years' service in the grade rendered after appointment thereto on a regular basis in Level 10 in the Pay Matrix Rs 56100-177500 or equivalent in the parent cadre or department; Possessing the following educational qualifications and experience: Essential: Chartered Accountant or Cost and Management Accountant or Company Secretary or Chartered Financial Analyst or Post Graduate Diploma in Management (Finance) or Master's in Business Administration (Finance) or Master's of Business Economics or Master's in Commerce or Bachelor's in Law. Experience: Three year's experience in audit or forensic audit from any Government listed private organisation. Note 1 Period of deputation including period of deputation (including short-term contract) in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department of the Central Government shall be for a period of four years. Note 2 The maximum Age-limit for appointment by deputation {including short-term contract} shall be not exceeding fifty six years as on the closing date of the receipt of application.

Job Description (in brief)	: (a) To act as a member of the investigation team for examination of the cases relating to Corporate Frauds;
	(b) To collect evidences/record statements and presentation evidences and preparation of Investigation Reports;
	(c) To provide expertise in the matters involving forensic audit;
	(d) To provide legal inputs to counsels for filing of complaints und the provisions of various Acts to be subsequently used prosecution.
	(e) To liaise with other investigation agencies and to obtain relevant inputs to be used in investigation and prosecution.
	(f) Any other work assigned from time to time.

Eligibility Conditions for appointment to the post of <u>Deputy Director (Banking)</u>

No of Vacancies	:	01			
Method of Recruitment	;	Deputation (including short-term contract)			
Level in the pay matrix or pay scale	:	Level 11 in pay matrix (Rs. 67700-208700)			
Classification	:	General Central Service Group 'A' Gazetted Non-Ministerial			
Eligibility		Officers from the Central Government or State Governments of Union territories Administrations or Public Sector Undertakings or Statutory or Autonomous Organisations-			
		(A) (i) holding analogous post on regular basis in the parent Cadre or Department; or			
		(ii) with five years' service in the grade rendered after appointment thereto on a regular basis in Level 10 in the pay matrix Rs. 56100-177500 or equivalent in the parent Cadre or Department;			
		(B) Possessing the following educational qualifications and experience:			
		Essential			
		Chartered Accountant or Cost and Management Accountant of Company Secretary or Chartered Financial Analyst or Post Graduate Diploma in Management (Finance) or Masters of Business Administration (Finance) or Masters of Business Economics or Masters in Commerce.			
		Experience			
		Three year's experience in finance/banking affairs in any Government Organisation.			
		Note 1: Period of deputation, including period of deputation [including short-term contract] in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department of the Central Government shall be for a period of four years.			
		Note 2: The maximum Age-limit for appointment by deputation [including short-term contract] shall be not exceeding fifty-six years as on the closing date of the receipt of application.			

Job Description	1:1	a) To act as a member of the investigation team for
(in brief)		examination of the cases relating to corporate frauds.
		b) To collect evidences/record statements and presentation of evidences and preparation of Investigation Reports.
		 To provide expertise on the analysis of financial/banking transactions.
		d) To identify issues relating to financial/banking transactions for further investigation.
		e) To provide legal inputs to counsels for filing of complaints under the provisions of various Acts to be subsequently used in prosecution.
		f) To liaise with other investigation agencies and to obtain relevant inputs to be used in investigation and prosecution.
		g) Any other work assigned from time to time.

Eligibility Conditions for appointment to the post of Senior Assistant Director (Investigation)

No of Vacancies	:	02
Method of Recruitment	:	Deputation (including short term contract)
Level in the pay matrix or pay scale	1	Level 10 in the Pay Matrix (Rs. 56,100-1,77,500)
Classification	:	General Central Service Group 'B' Gazetted Non-Ministerial
Eligibility		Officers from the Central or State Governments of Union Territories Administrations or Central or State Public Sector Undertakings or Statutory or Autonomous Organisations; (a) holding analogous post or regular basis in the parent cadre or department; or (i) With two year's service in the grade rendered after appointment thereto on a regular basis in the level 8 in pay matrix (Rs. 47,600-1,51,100) or equivalent in the parent cadre or department; or (ii) With three years' service in the grade rendered after appointment thereto on a regular basis in the level 7 in pay matrix (Rs.44,900-1,42,400) or equivalent in the parent cadre or department; and (b) Possessing the following educational qualifications and experience: Essential
		(i) Bachelor Degree from a recognized University; and
		(ii) Three years' experience in enforcement of regulatory laws or investigation of economic offences and collection of intelligence thereto.
		Desirable:
		 (i) Chartered Accountant or Cost and Management Accountant or Company Secretary or Bachelor's Degree in Law or Master of Business Administration or Post Graduate diploma from a recognized university or institutions. (ii) Should be conversant with tools and techniques of collection of evidences or recording of statement or collection collation and presentation of best evidence to be used in prosecution.

		Note 1: The period of deputation including period of deputation [including short-term contract] in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department of the Central Government shall be for a period of three years.
		Note 2: The maximum age limit for appointment by deputation [including short-term contract] shall be not exceeding fifty-six years as on the closing date of the receipt of application.
Job Description (in brief)	:	 a) To act a member of the investigation team for examination of the cases relating to Corporate Frauds. b) To collect evidences/record statement and presentation of evidences and preparation of Investigation Reports. c) To provide legal inputs to counsels for filing of complaints under the provisions of various Acts to be subsequently used in prosecution. d) To liaise with other investigation agencies and to obtain relevant inputs to be used in investigation and prosecution. e) Any other work assigned from time to time.

Annexure-VIII

Eligibility Conditions for appointment to the post of Senior Assistant Director (Capital Market)

No of vacancies	:	02
Method of Recruitment	:	Deputation (including short-term contract)
Level in the pay matrix or pay scale	:	Level 10 in pay matrix (Rs. 56100-177500)
Classification	:	General Central Service Group 'B' Gazetted Non-Ministerial
Classification Eligibility		General Central Service Group 'B' Gazetted Non-Ministerial Officers from the Central Government or State Governments or Union Territories or public sector undertakings or statutory or autonomous bodies; (A) holding analogous post on regular basis in the parent cadre or department; or (i) with two years' service in the grade rendered after appointment thereto on a regular basis in Level 8 in the Pay Matrix Rs. 47600- 151100 or equivalent in the parent cadre or department; or (ii) with three years' service in the grade rendered after appointment thereto on a regular basis in Level 7 in the Pay Matrix Rs. 44900- 142400 or equivalent in the parent cadre or department; and (B) Possessing the following educational qualifications and experience: (i) Chartered Accountant or Cost and Management Accountant or Chartered Financial Analyst or Master of Business Administration (Finance) or Post Graduate Diploma in Management (Finance) or Company Secretary with two years experience in the field of capital markets; (ii) Should be conversant with tools and techniques of collection of evidence or recording of statement or collection, collation and presentation of best evidence to be used in prosecution proceedings/ expert knowledge of capital market and security law procedures, commercial and business laws and understanding of regulatory environment and also possessing good analytical, communication and interpersonal skills and

	Note 1:
	The Departmental Officers in the feeder category who are in direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, Deputationist shall not be eligible for consideration for appointment by promotion.
	Note 2:
	Period of deputation (including short-term contract) including period of deputation (including short-term contract) in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department of the Central Government shall ordinarily not exceed three years. The maximum age- limit for appointment by deputation (including short-term contract) shall be not exceeding fifty six years as on the closing date of the receipt of applications.
Job Description (in brief)	 (a) To act as a member of the investigation team for examination of the cases relating to Corporate Frauds; (b) To collect evidences/record statements and presentation of evidences and preparation of Investigation Reports; (c) To provide expertise in the matters involving Capital Market/Merchant Banking (d) To provide legal inputs to counsels for filing of complaints under the provisions of various Acts to be subsequently used in prosecution. (e) To liaise with other investigation agencies and to obtain relevant inputs to be used in investigation and prosecution. (f) Any other work assigned from time to time.

Eligibility Conditions for appointment to the post of Sr. Assistant Director (Forensic Audit)

No of vacancies	:	04
Method of Recruitment	:	Deputation (including short-term contract)
Level in the pay matrix or pay scale	:	Level 10 in pay matrix (Rs. 56100-177500)
Classification	:	General Central Service Group 'B' Gazetted Non-Ministerial
Classification Eligibility		General Central Service Group 'B' Gazetted Non-Ministerial Officers from the Central Government or State Government or Union territories Administrations or Public Sector Undertakings or Statutory of Autonomous Organization: (A) (i) holding analogous post on regular basis in the parent cadre of department; or (ii) with two years' service in the grade rendered after appointment thereto on a regular basis in the scale of pay or Level 8 in the Pay Matrix Rs. 47600-151100 or equivalent in the parent cadre or department; or (iii) with three years' service in the grade rendered after appointment thereto on a regular basis in the scale of pay or Level 7 in the Pay Matrix Rs. 44900-142400 or equivalent in the parent cadre or department. (B) Possessing the following educational qualifications and experience. Essential: Chartered Accountant or Cost and Management Accountant or Company Secretary or Chartered Financial Analyst or Post Graduate Diploma in Management (Finance) or Masters in Business Administration (Finance) or Masters of Business Economics or Masters in Commerce or Bachelor's in Law Experience One year experience in audit or forensic audit in any Government organization. Note 1 The period of deputation including period of deputation (including short-term contract) in another ex-cadre post held
		immediately preceding this appointment in the same or some other organization or department of the Central Government shall be for a period of three years extendable up to five years. Note 2 The maximum age-limit for appointment by deputation (including short-term contract) shall be not exceeding fifty-six years as on the closing date of the receipt of application.

Job Description (in brief) (a) To act as a member of the investigation team for examination of the cases relating to Corporate Frauds; (b) To collect evidences/record statements and presentation of evidences and preparation of Investigation Reports; (c) To provide expertise in the matters involving forensic audit; (d) To provide legal inputs to counsels for filing of complaints under the provisions of various Acts to be subsequently used in prosecution. (e) To liaise with other investigation agencies and to obtain relevant inputs to be used in investigation and prosecution.

(f) Any other work assigned from time to time.

Eligibility Conditions for appointment to the post of Sr. Assistant Director (Corporate Law)

No of vacancies		03
Method of Recruitment		Deputation (including short-term contract)
Level in the pay matrix or		Level 10 in pay matrix (Rs. 56100-177500)
pay scale		10 . 10 . 0 . 000 . 10 . 10 . 10
Classification	Ger	neral Central Service Group 'B' Gazetted Non-Ministerial
Eligibility	Officers of territory A Autonomo (A) (i) he dep (ii) with 44 (iii) With 44 (iii) With 44 (iii) With 45 (iii) Be (iii) In ex (iii) Be (iiii) Be (iiiii) Be (iiiii) Be (iiiiii) Be (iiiiiiiiii) Be (iiiiiiiiiiiiiiiiiiiiiiiiiiiiiiiiiii	Administrations or Public Sector Undertakings or Statutory of Journal Court of Journal Court of Statutory of

		Note 2 The maximum Age-limit for appointment by deputation (including short-term contract) shall be not exceeding fifty-six years as on the closing date of the receipt of application.
Job Description (in brief)	:	(a) To act as a member of the investigation team for examination of the cases relating to Corporate Frauds;
		(b) To collect evidences/record statements and presentation of evidences and preparation of Investigation Reports;
		(c) To provide expertise in the matters involving Corporate Law;
		(d) To provide legal inputs to counsels for filing of complaints under the provisions of various Acts to be subsequently used in prosecution.
		(e) To liaise with other investigation agencies and to obtain relevant inputs to be used in investigation and prosecution.
		(f) Any other work assigned from time to time.

Eligibility Conditions for appointment to the post of Senior Assistant Director [Customs & Central Excise.]

No of Vacancies	:	04
Method of Recruitment	:	Deputation (inleuding short-term contract)
Level in the pay matrix or	:	Level 10 in pay matrix (Rs. 56100-177500)
pay scale		
Classification		General Central Service Group 'B' Gazetted Non-Ministerial
Eligibility		Officers from the Central Government or Stat Governments or Union territories or public sector undertakings or statutory or Autonoums Organisations- (A) (i) holding analogous post on regular basis in the parer
		(ii) with two years' service in the grade rendered after appointment thereto on a regular basis in Level 8 in the Pay Matrix Rs. 47600-151100 or equivalent in the parent cadre or department; or
		(iii) with three years' service in the grade rendered after appointment thereto on a regular basis in Level 7 in the Pay Matrix Rs. 44900-142400 or equivalent in the parent cader or department; and
		(B) possessing the following educational qualifications an experience:
		Essential
		 (i) Bachelor's Degree from a recognised University/Institution; and (ii) Three years' experience in the field of enforcement of ecnonomic Law such as Foreign Contribution Regulation Act/ Foreign Exchange Management Act Conservation of Foreign Exchange and Prevention of Smuggling Activities Act Customs & Excise.
		Desirable
		(i) Bachelor's Degree in Law; or (ii) Chartered Accountant; or (iii) Company Secretary; or

	Note 1: The period of deputation including period of deputation [including short-term contract] in another ex-cadre post held immediately preceding this appointment in the same or other organization or department of the Central Government shall be for a period of three years. Note 2: The maximum age-limit for appointment by deputation [including short-term contract] shall be not exceeding fifty-six years as on the closing date of the receipt of application.
Job Description (in brief)	 a) To act as a member of the investigation team for examination of the cases relating to corporate frauds. b) To collect evidences/ record statements and presentation of evidences and preparation of Investigation Reports. c) To provide expertise on economic laws such as Foreign Contribution Regulation Act, Foreign Exchange Management Act, Conservation of Foreign Exchange and Prevention of Smuggling Activities Act and Customs & Excise.
	 d) To provide legal outputs to counsels for filing of complaints under the provisions of various Acts to be subsequently used in prosecution. e) To liaise with other investigation agencies and to obtain relevant inputs to be used in investigation and prosecution. f) Any other work assigned from time to time.

Eligibility Conditions for appointment to the post of Senior Assistant Director (Taxation)

No of vacancies	:	. 02
Method of Recruitment	:	Deputation (ISTC)
Scale of pay	:	Level 10 in pay matrix (Rs. 56100-177500)
Classification	4	General Central Service Group 'B' Gazetted Non-Ministerial
Eligibility	:	Officers from the Central Government or State Governments or Union Territories or pubic sector undertakings or autonomous or statutory organisations; (a) (i) holding analogous post on regular basis in the parent cadre or
		department; or (ii) with two years' service in the grade rendered after appointment thereto on a regular basis in Level 8 in the Pay Matrix Rs. 47600-151100 or equivalent in the parent cadre or department; or
		(iii) with three years' service in the grade rendered after appointment thereto on a regular basis in Level 7 in the Pay Matrix Rs. 44900-142400 or equivalent in the parent cadre or department; and
		(b) Possessing the following educational qualifications and experience
		Essential
		(i) Bachelor's Degree from a recognised University; and (ii) Three years experience in the field of direct taxation
		Desirable
		(i) Bachelor's Degree in Law; or (ii) Chartered Accountant; or (iii) Company Secretary; or (iv) Cost and Management Accountant
		Note 1 The period of deputation including period of deputation (including short-term contract) in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department of the Central Government shall be for a period of three years.
		Note 2 The maximum Age-limit for appointment by deputation (including short-term contract) shall be not exceeding fifty six years as on the closing date of the receipt of application.

Job Description (in brief)	:	(a) To act as a member of the investigation team for examination of the cases relating to Corporate Frauds;
		(b) To collect evidences/record statements and presentation of evidences and preparation of Investigation Reports;
		(c) To provide expertise in the matters involving Direct Taxes
		(d) To provide legal inputs to counsels for filing of complaints under the provisions of various Acts to be subsequently used in prosecution.
		(e) To liaise with other investigation agencies and to obtain relevant inputs to be used in investigation and prosecution.
		(e) Any other work assigned from time to time.

Annexure-XIII

Eligibility Conditions for appointment to the post of Senior Prosecutor

No of vacancies
Method of Recruitment
Level in the pay matrix or pay scale
Classification
Classification Eligibility

Job Description (in brief)	1	(a)	To assist filing of prosecutions/complaints in all the cases investigated by SFIO in the concerned courts and pursue their progress.
		(b)	Coordination with counsels detailed by the government.
		(c)	To provide expertise in Law matters.
*		(d)	Supervision/Maintenance of database of court cases
		(e)	Rendering assistance to Senior Officers in the prosecution division
		(f)	Any other work assigned from time to time.

Eligibility Conditions for appointment to the post of Assistant Director (Law)

No of vacancies	:	02			
Method of Recruitment	:	Deputation (including short-term contract)			
Level in the pay matrix or pay scale	:	Level 8 in the Pay Matrix (Rs. 47,600-1,51,100)			
Classification	:	General Central Service Group 'B' Gazetted Non-Ministerial			
Eligibility	:	Officers from the Central Government or State Governments or Union territories or Public Sector Undertakings or Autonomous or Statutory bodies: (A) (i) holding analogous post on regular basis in the parent cadre or			
		department; or (ii) with two years' service in the grade rendered after appointment thereto on a regular basis in the level 7 in pay matrix (Rs. 44900-1,42,400) or equivalent in the parent cadre or department; or			
		(iii) with six years' service in the grade rendered after appointment thereto on a regular basis in the level 6 in pay matrix (Rs. 35400-1,12,400) or equivalent in the parent cadre or department; and			
		(B) Possessing the following educational qualifications and experience:			
		Essential			
		(I) Graduate in any discipline plus Bachelor's degree in Law from a recognised university or institute plus one year experience in handling litigation and court matters/administration of Law in a Government organisation; or			
		(II) Integrated graduate in Law (five years' duration) from a recognised university or institute plus two years' experience in handling litigation and court matters/administration of law in a Government organization.			
		Desirable			
		(I) One year experience in corporate/criminal law matters			
		(II) Masters' in Law (LL.M) from a recognised university or institute.			
		Note: Period of deputation including period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department of the Central Government shall ordinarily not exceed three years. The maximum Age-limit for appointment by deputation (Including Short-term Contract) shall be not exceeding fifty-six years as on the closing date of the receipt of applications.			
Job Description (in brief)	:	(a) To assist filing of prosecutions/complaints in all the cases investigated by SFIO in the concerned courts and pursue their progress.			
		(b) Coordination with counsels detailed by the government.			
		(c) To provide expertise in Law matters.			
		(d) Supervision/Maintenance of data base of court cases.			
		(e) Rendering assistance to Senior Officers in the prosecution division			
		(f) Any other work assigned from time to time.			

Eligibility Conditions for appointment to the post of Assistant Director (Investigation)

No of vacancies	:	09				
Method of Recruitment	:	Deputation (including short-term contract)				
Level in the pay matrix or pay scale	:	Level 8 in the Pay Matrix (Rs. 47,600-1,51,100)				
Classification	:	General Central Service Group 'B' Gazetted Non-Ministerial				
Eligibility	:	Officers from the Central Government or State Governments or Union territories or Public Sector Undertakings or Autonomous or Statutory bodies: (A) (i) holding analogous post on regular basis in the parent cadre of department; or (ii) with two years' service in the grade rendered after appointment thereto on a regular basis in the level 7 in pay matrix (Rs. 44900-1,42,400) or equivalent in the parent cadre or department; or				
		(iii) with six years' service in the grade rendered after appointment thereto on a regular basis in the level 6 in pay matrix (Rs. 35400-1,12,400) or equivalent in the parent cadre or department; and				
		(B) Possessing the following educational qualifications and experience:				
		Essential (1) Bachelor's Degree from a recognised University; and (II) Three years' experience in enforcement of regulatory Laws or investigation of economic offences and collection of intelligence thereto in a Government department. Desirable				
		(I) Bachelor's degree in Law or Chartered Accountancy or Cost and Management Accountancy or Company Secretaryship or Master of Business Administration (Finance) or Post Graduate Degree in Management (Finance) from a recognised university/institute.				
		(II) Should be conversant with tools and techniques of collection of evidence or recording of statement or collection, collation and presentation of best evidence to be used in prosecution proceedings.				
		Note: Period of deputation (Including Short -term Contract) including periodeputation (Including Short-term Contract) in another ex-cadre immediately preceding this appointment in the same or some organization or department of the Central Government shall ordinarily exceed three years. The maximum Age-limit for appointment by deput (Including Short-term Contract) shall be not exceeding fifty-six years of closing date of the receipt of applications.				

Job Description (in brief)	*	(a)	To act as a member of the investigation team for examination of the cases relating to Corporate Frauds;
		(b)	To collect evidences/record statements and presentation of evidences and preparation of Investigation Reports;
		(c)	To provide legal inputs to counsels for filing of complaints under the provisions of various Acts to be subsequently used in prosecution.
		(d)	To liaise with other investigation agencies and to obtain relevant inputs to be used in investigation and prosecution.
		(e)	Any other work assigned from time to time.